

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF RGN SECURITIES AND HOLDINGS LIMITED

Regd. Office: No. 20, 21st Main Road, Anna Nagar, Chennai- 600040

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("**Manager to the Offer**") on behalf of the Acquirer M/s. Webfund Foundation Private Limited, having Registered Office at 85, First Main Road, Gandhi Nagar, Adyar, Chennai- 600020 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement (PA) for the Open Offer made on the February 20, 2006 and the Offer closed on May 03, 2006.

1. Name of the Target Company : RGN SECURITIES AND HOLDINGS LIMITED
2. Name of Acquirer : M/S WEBFUND FOUNDATION PRIVATE LIMITED
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the Offer : TRIDENT INVESTMENT AND PORTFOLIO SERVICES PRIVATE LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : FRIDAY, APRIL 14, 2006
 - b) Date of Closure of the Offer : WEDNESDAY, MAY 03, 2006
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 4.00		Rs. 4.00	
2.	Shareholding of Acquirer before MOU/PA	No. of Shares	%	No. of Shares	%
		Nil	—	Nil	—
3.	Shares acquired by way of MOU or Market Purchases	No. of Shares	%	No. of Shares	%
		15,00,400	46.89	15,00,400	46.89
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		6,40,000	20.00	Nil	Nil
5.	Size of the Open Offer (Number of Share multiplied by Offer price per share)	Rs. 25,60,000/-		Nil	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		21,40,400	66.89	15,00,400	46.89
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		13,64,500 (42.64)	10,59,600 (33.11)	13,64,500 (42.64)	16,99,600 (53.11)

7. Status of the Escrow Account, whether released or not : Not yet released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : None

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>
The Board of Directors of Acquirer Company namely M/s. Webfund Foundation Private Limited accepts full responsibility for the information contained in this Post Offer Public Announcement.



CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: **Mr. Amit Mehta**

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Date : 20th May, 2006

Place : New Delhi

Sd/-
On behalf of Acquirer